NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI <u>Dated: 17.07.2021</u>

NOTICE

Take notice that the following matter listed on 20.07.2021 in the Court - II will not be taken up. Next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 83 of	Inkel Ltd. Vs.	Surekha Raman	Harikumar G.Nair GunjanTejwani
	2021	Shaji Mathew & Anr.		

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By order of Hon'ble Officiating Chairperson -sd/-

Notice Board -sd/ Website: www.nclat.nic.in
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